

Besides these projects 3 more projects namely Jhanjka UG (ECL), Khadia & Nigahi OC (NCL) were taken up for technical collaboration and financial assistance of the erstwhile USSR. However, due to uncertainties in that country collaboration arrangements no longer exist.

(g) CIL has not entered into joint venture for exploration and mining.

(h) 15 companies/State Electricity Boards have offered to develop captive coal mines for use of coal in power plants. In Iron & Steel sector 9 companies have evinced interest for developing captive blocks. Captive mining Blocks have been identified for 11 companies/State Electricity Boards in the power sector, and for 3 in the Iron & Steel Sector.

#### **Wages to Imams**

2743. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of WELFARE be pleased to state:

(a) whether the Government have decided to pay wages to the Imams in the country;

(b) if so, the details thereof; and

(c) the reasons for the delay in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). The Supreme Court in its Judgement of 13th May, 1993, *inter alia*, directed the Union of India and the Central Wakf Council to frame, within six months, a scheme for payment of salaries and allowances to Imams of different kinds of mosques in the country.

(c) As the basic data such as the number of mosques, the size of congregations, the number and categories of Imams and emoluments, if any, being received by them, have not been furnished by all the State Governments/UTs, the scheme could not be framed. The Supreme Court has been moved for seeking extension of time for compliance of its direction till December, 1994.

#### **Islamic Fundamentalists in Kashmir**

2744. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Islamic fundamentalists of Bangladesh have entered into Kashmir to fight on the side of the Kashmiri militants;

(b) if so, the details thereof;

(c) whether the Union Government have lodged any protest with the Government of Bangladesh in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) There are no such specific reports.

(b) to (e). Do not arise.

#### **Irrigation Projects**

2745. DR. KRUPASINDHU BHOI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some irrigation projects in Orissa are under implementation with Japanese assistance;

(b) if so, the details thereof;

(c) the amount of assistance sanctioned by Japan; and

(d) the amount of assistance disbursed so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Yes, Sir. Two irrigation projects, named, the Upper Indravati Irrigation Project and Upper Kolab Irrigation Project are being implemented in Orissa with Japanese Loan assistance.

(c) and (d). The details regarding amount of assistance committed and disbursed are as below:

Name of the Project	Amount of Assistance Disbursement	
	Committed	upto May, 94
	(Amount in Million Yen)	
Upper Indravati Irrigation Project	3744.00	1158.00
Upper Kolab Irrigation Project	3769.00	1681.80

[*Translation*]

### **Registration of Voluntary Organisations**

2746. SHRI VIRENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the criteria for registration of voluntary organisations under Section 6(1) of Foreign Contribution (Regulation) Act, 1976;

(b) whether registration of voluntary organisations is denied despite completion of all the formalities;

(c) if so, the reasons therefor;

(d) whether intimation is communicated in this regard; and

(e) if not, the reasons therefor and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e). The registration under the Foreign Contribution (Regulation) Act, 1976 is granted or refused taking into account the spirit behind the Act and the guidelines evolved, for internal use. The decision is communicated to the applicant associations.

### **Terrorist Attacks in J & K**

2747. SHRI BALRAJ PASSI: Will the Minister of HOME AFFAIRS be pleased to state: